

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1559/2020

This the 05th day of July 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mansha Begum, Age 45 years, W/o Mushtaq Ahmad, R/o Mandi Poonch.

.....Applicant

(Advocate:- Ms. Monika Kohli-**Not Present**)

Versus

1. The State of Jammu and Kashmir through its Commissioner/Secretary, General Administration Department, Civil Secretariat, Srinagar and 3 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last listed dates i.e., 31.03.2021 and 08.04.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun...

